NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/698/(IB)/2017

NAME OF THE PETITIONER(S)

: STATE BANK OF INDIA

NAME OF THE RESPONDENT(S)

: FRONTIER LIFELINE PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. L. Ganegu

corporate creditors AB James

531/480B

D-2011DENT PROJECTEMENT

P. RAYBUNATHAN ADDOCATE

ADVOCATE

FOR T.S. GOPALANADO

ORDER

Counsel for the applicant/Corporate Creditor present. Representing counsel for the respondent present. Counsel for the respondent prayed for time to file vakalat and counter. At request time is enlarged and directed to provide a copy of the counter to other side. Put up on 05.01.2018.

-3el-(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

- Sd-(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)